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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A.169/2002 IN
OA NO.656/2000

New Delhi, this the 29th day of July, 2002

HON'BLE MRS. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)
HON'BLE SHRI S.A.T. RIZVI, MEMBER (ADMN)

Laxman Dutt Sharma
S/O Shri Inderman Sharma
r/o 1532/28 Naiwala, Karol Bagh
New Delhi-5

Working as Painter Grade II, Motor Workshop
Tilak Bridge, Northern Railway
New Delhi-1

...Applicant

Versus

Union of India through

1. General Manager
Northern Railway, Baroda House
New Delhi

2. The Chief Mechanical Engineer
Headquarter Office Northern Railway
New Delhi

3. Shri Ram Khilawan
working as Weldar Grade-I
Under Senior Section Engineer (Motor)
Motor Workshop, Tilak Bridge
New Delhi

....Rsspondents

O R D E R (By Circulation)

Shri S.A.T. Rizvi:

The present RA seeks review of the Order dated 16.7.2002 passed in OA No. 656/2000.

2. After going through the RA, we find that the review applicant has tried to re-argue the case by agitating mainly the same issues which had been raised in the O.A. The points raised by him were considered at sufficient length by the Tribunal while deciding the OA.

3. After a careful consideration of the matter, we do not find any error apparent on the face of the record

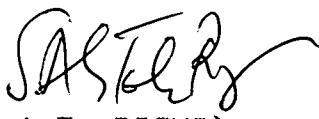
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nor do we find any other justification which might necessitate the review of our order under Order XLVII Rule 1 of the CPC read with Section 22 (3) (f) of the Administrative Tribunals Act, 1985.

4. In the circumstances, the RA is rejected.



(S.A.T. RIZVI)
MEMBER (A)



(MRS. LAKSHI SWAMINATHAN)
VICE CHAIRMAN (J)

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